


Allahabad Bench

CP No. 468/ALD/2019

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.01.2020

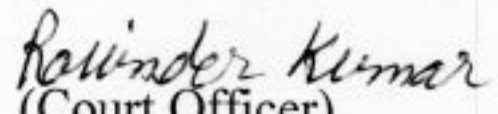
NAME OF THE COMPANY: J.M.L. Marketings Pvt Ltd V/s ROC

SECTION OF THE COMPANIES ACT: 131 of Companies Act 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Zain Abbas	Adv	Pet	
<u>2.</u>				

The case is adjourned for 25th February, 2020, as there is no sitting of Court today.

Dated : 20.01.2020


(Court Officer)